## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

C.A.No.144/252/HDB/2017
Freedom Bulls Securities Private Limited
Freedom Bulls Securities Private Limited
Registrar of Companies
252

## Counsel for Applicant/Petitioner(s):

Designation	E-mail & Telephone No.	Signature
CA	(08121580580@ gmoul.com	Malup.

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	a)		

## ORDER

Heard Shri N. Mallikarjun Rao, Chartered Accountant. None appeared for the Respondent.

Petitioner is directed to rescue notice to the RoC and file  $\rho roof$  by the next date of hearing on 21.11.2017.

MEMBER (Tech)

MEMBER (Judi)